

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 24/AM15
HELD ON 10.09.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 24/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 10.09.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri R.C. Meena, Dy. DGFT
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 22/AM15 held on 27.08.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-109	MAN FORCE TRUCKS PVT. LTD.	Status:
NC No.:24/AM15 Dated: 10.09.2014	HQ F. No. 01/87/162/00074/AM15/DES-VII	Rejected

Request: Clarification regarding description of the export items does not tally with the description given in the DEPB rate schedule

Decision: D/o C&PC after examination has furnished their comments vide OM No. 46011/41/2014-PC-II dated 30.07.2014 stating that the description of Export Products in Shipping Bills are not matching with Plastic Products at S.No. 63/140. In addition, the export item 'Bumper' which is an automotive part can not have the same composition as in S.No. 63/140 being a glass fibre reinforced plastic product.

In view of comments of D/o C&PC, the Committee decided to **reject** the case.

2/

राज चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
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Udyog Bhawan, New Delhi-11

Case No. A-110	TTK PROTECTIVE DEVICES LTD., CHENNAI (FORMERLY KNOWN AS TTK LIG LTD.)	HQ F. No. 01/87/050/00367/AM10/DES-VII	Status: Deferred
NC No.:24/AM15 Dated: 10.09.2014	Adv. Lic. No. 0410110416 dated 29.12.2009	RLA F. No. 04/24/040/00172/AM10	

Request: Re-ratification of adhoc norms against Advance Authorization No. 0410110416 dated 05.10.2010

Decision: A copy of request of firm has been forwarded to DIPP on 05.09.2014. Comments awaited from DIPP.

Deferred for three weeks.

राम चरण भीमा / R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
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Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi-11

ONLINE CASES

1	Case No.: 33/29/87-ALC1/2013	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date: 0810124734 12.09.2013	Defer Date:24.09.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

2	Case No.: 15/41/87-ALC1/2013	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date: 0810126762 29.11.2013	Defer Date:24.09.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

3	Case No.: 16/41/87-ALC1/2013	Party Name: VISHAKHA POLYFAB P.LTD	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date: 0810126763 29.11.2013	Defer Date:24.09.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

4	Case No.: 10/50/87-ALC1/2013	Party Name: ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00489/AM14/	RLA File :03/95/040/00777/AM14/	Lic.No/Date: 0310763954 01.01.2014	Defer Date:24.09.2014
Decision: A D/L No. 46011/27/2014-PC.II dated 13.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

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Udyog Bhawan, New Delhi-11

Case No.:57/7/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
HQ File :01/87/050/00076/AM15/	RLA File :03/94/040/00978/AM14/	Lic.No/Date:0310771923 25.02.2014	Defer Date:24.09.2014
Decision: In response to D/L dated 11.06.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2014. Comments awaited from D/o C&PC.			

6

Case No.:21/2/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Approved																		
HQ File :01/87/050/00553/AM14/	RLA File :34/24/040/00293/AM14/	Lic.No/Date:3410039440 06.03.2014																			
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008/PC-II dated 08.09.2014, the Committee approved following adhoc norms:																					
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td rowspan="4">Polyester Resin Solution (Resin Content $\pm$ 1%)</td><td rowspan="4">1 kg</td><td>1. Neopentyl Glycol</td><td>0.212 kg</td></tr><tr><td>2. Phthalic Anhydride</td><td>0.313 kg</td></tr><tr><td>3. Adipic Acid</td><td>0.251 kg</td></tr><tr><td>4. C-9 / Ethyl Acetate</td><td>0.353 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polyester Resin Solution (Resin Content $\pm$ 1%)	1 kg	1. Neopentyl Glycol	0.212 kg	2. Phthalic Anhydride	0.313 kg	3. Adipic Acid	0.251 kg	4. C-9 / Ethyl Acetate	0.353 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY																		
Polyester Resin Solution (Resin Content $\pm$ 1%)	1 kg	1. Neopentyl Glycol	0.212 kg																		
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		3. Adipic Acid	0.251 kg																		
		4. C-9 / Ethyl Acetate	0.353 kg																		
RLA may take consequential action as per Policy / Procedures.																					

Case No.:42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:24.09.2014
Decision: A D/L No. 7/139/2014-TSW dated 23.07.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 14.08.2014 giving 15 days time for submission of information. Reply awaited from firm.			

राम चरण मीणा/R. C. MEENA
उद्योग महानिदेशक (विदेश व्यापार)
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8	Case No.:1/21/87-ALC1/2014	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00154/AM15/	RLA File :03/95/040/00999/AM14/	Lic.No/Date:0310776306 28.03.2014	Defer Date:24.09.2014

Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.

9	Case No.:10/15/87- ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00135/AM15/	RLA File :05/24/040/00033/AM15/	Lic.No/Date:0510384812 24.04.2014	Defer Date:08.10.2014

Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

10	Case No.:1/6/87-ALC1/2014	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00018/AM15/	RLA File :05/24/040/00489/AM14/	Lic.No/Date:0510384978 25.04.2014	Defer Date:24.09.2014

Decision: A copy of application has been forwarded to D/o C&PC on 24.06.2014. Comments awaited from D/o C&PC.

11	Case No.:21/21/87-ALC1/2014	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date:3110063793 02.05.2014	Defer Date:24.09.2014

Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.

12	Case No.:1/7/87-ALC1/2014	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00020/AM15/	RLA File :07/24/040/00415/AM14/	Lic.No/Date:0710103920 05.05.2014	Defer Date:24.09.2014

Decision: A D/L No. 46011/220/2005-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.

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Udyog Bhawan, New Delhi-11

13	Case No.:1/12/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00093/AM15/	RLA File :02/24/040/00003/AM15/	Lic.No/Date:0210203005 07.05.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/45/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

14	Case No.:3/15/87-ALC1/2014	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00128/AM15/	RLA File :02/24/040/00002/AM15/	Lic.No/Date:0210203107 08.05.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

15	Case No.:3/22/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00191/AM15/	RLA File :03/94/040/00092/AM15/	Lic.No/Date:0310781090 08.05.2014	Defer Date:24.09.2014
Decision: A copy of application alongwith Licence Amendment Sheet has been forwarded to D/o C&PC on 21.08.2014. Comments awaited from D/o C&PC.				

16	Case No.:28/21/87-ALC1/2014	Party Name:PORUS LABORATORIES PVT LTD.	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00181/AM15/	RLA File :09/24/040/00082/AM15/	Lic.No/Date:0910060119 15.05.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

17	Case No.:2/24/87-ALC1/2014	Party Name:PAYAL PETROCHEM PRIVATE LIMITED	Meet No/Date:24/87- ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00212/AM15/	RLA File :05/24/040/00434/AM14/	Lic.No/Date:0510386973 21.05.2014	Defer Date:01.10.2014
Decision: Application received from CLA, New Delhi and will be forwarded to D/o C&PC in due course.				

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18	Case No.:10/21/87-ALC1/2014	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00163/AM15/	RLA File :07/24/040/00045/AM15/	Lic.No/Date:0710104416 23.05.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

19	Case No.:1/13/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00107/AM15/	RLA File :31/83/040/00061/AM15/	Lic.No/Date:3110064404 16.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				

Case No.:24/21/87-ALC1/2014	Party Name:SONDEX HEAT EXCHANGERS INDIA PVT.LTD	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Approved
HQ File :01/87/050/00177/AM15/	RLA File :34/24/040/00063/AM15/	Lic.No/Date:3410040263 17.06.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/21/2014-TSW dated 2.9.2014 the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Gasket	19831.00 kgs	Rubber Compound (Relevant)	26771.85 kgs
RLA may take consequential action as per Policy / Procedures.			



राम चरण श्रीणा/R. C. MEENA
उप महाविदेशक (विदेश व्यापार)
Associate General of Foreign Trade


 शम चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
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21	Case No.:3/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00156/AM15/	RLA File :05/23/040/00117/AM15/	Lic.No/Date:0510388786 18.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

22	Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

23	Case No.:25/21/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00178/AM15/	RLA File :34/24/040/00075/AM15/	Lic.No/Date:3410040283 19.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

24	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

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Case No.: 26/21/87-ALC1/2014	Party Name: ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Approved
HQ File :01/87/050/00179/AM15/	RLA File :03/95/040/00149/AM15/	Lic.No/Date: 0310786030 25.06.2014	

Decision: **Decision:** As per the written comments furnished by the DIPP vide their letter No. 7/79/2014/TSW dated 26.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Floor Coverings & Mats	1 kg	1. Natural Rubber	0.35500 kg
		2. Synthetic Rubber SBR (SSBR)	0.3150 kg
		3. Zinc Oxide	0.02120 kg
		4. Anti oxidant	0.00900 kg
		5. Accelerators	0.01200 kg
		6. Ppt Silica Filler	0.30000 kg
		7. Rubber Processing Oil	0.03500 kg
		8. Packing Material (Plastic Pallets)	270 Numbers

Note: 1. There should be a value cap on Rubber Chemicals as per General Note – 8 (2) of Handbook of Procedures Vol. II.

2. All the imported Plastic Pallet will be exported alongwith export product.

RLA may take consequential action as per Policy / Procedures.

Case No.: 18/21/87-ALC1/2014	Party Name: SNF [INDIA] PVT. LTD.,	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
HQ File :01/87/050/00171/AM15/	RLA File :26/24/040/00006/AM15/	Lic.No/Date: 2610012680 26.06.2014	Defer Date:24.09.2014

Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.

राज चरण मीना / R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
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 Directorate General of Foreign Trade
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 Udyog Bhawan, New Delhi-11

	Case No.:19/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
27	HQ File :01/87/050/00172/AM15/	RLA File :26/24/040/00007/AM15/	Lic.No/Date:2610012681 26.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:20/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
28	HQ File :01/87/050/00173/AM15/	RLA File :26/24/040/00008/AM15/	Lic.No/Date:2610012682 26.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:4/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
29	HQ File :01/87/050/00157/AM15/	RLA File :05/23/040/00136/AM15/	Lic.No/Date:0510389169 27.06.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:5/21/87-ALC1/2014	Party Name:SAMPARK INDUSTRIES LTD	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
30	HQ File :01/87/050/00158/AM15/	RLA File :05/24/040/00124/AM15/	Lic.No/Date:0510389196 27.06.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/68/2014-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				


 राय चरण मीना / R. C. MEENA
 सचिव महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
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Case No.:2/21/87-ALC1/2014	Party Name:METRO TYRES LTD	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Approved
HQ File :01/87/050/00155/AM15/	RLA File :30/24/040/00016/AM15/	Lic.No/Date:3010102991 01.07.2014	

Decision: As per the written comments furnished by the DIPP vide their letter No. 7/69/2014-TSW dated 2.9.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM		QTY	IMPORT ITEM	QTY
Bicycle Tyres (Min. 7.5%) Rubber Compound with Reflective Tape	Nylon EPDM	100.00 MT	1. Natural Rubber	27.23 MT
			2. Synthetic Rubber (PBR)	5.00 MT
			3. Synthetic Rubber (SBR-1502)	6.34 MT
			4. Synthetic Rubber EPDM	8.00 MT
			5. Carbon Black (N-330, N-550, N-660)	17.35 MT
			6. (a) Rubber Chemicals (Accelerators)	(a) 0.99 MT
			(b) Rubber Chemicals (Anti-oxidants)	(b) 0.99 MT
			(upto 7% of FOB value)	
			7. Bead Wire	10.00 MT
			8. Misc. Chemicals (Paraffin Wax)	8.00 MT
			(upto 2% of FOB value)	
			9. Nylon Filament Yarn	11.00 MT
			10. Zinc Ingot	1.312 MT
			11. Precipitated Silica	3.50 MT
12. Kevlar Engineered Elastomer IF 722	0.250 MT			
13. Reflective Tape (4.7 mm to 5.7 mm)	1.10 Mtrs / Mtrs content in export content			
14. Cotton Chafer (7 mm to 9 mm)	1.10 Mtrs / Mtrs content in export content			
RLA may take consequential action as per Policy / Procedures.				

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

32	Case No.:29/21/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00182/AM15/	RLA File :02/24/040/00059/AM15/	Lic.No/Date:0210204315 03.07.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

33	Case No.:7/21/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00160/AM15/	RLA File :05/24/040/00153/AM15/	Lic.No/Date:0510389604 10.07.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

34	Case No.:3/24/87-ALC1/2014	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00213/AM15/	RLA File :07/24/040/00131/AM15/	Lic.No/Date:0710105611 10.07.2014	Defer Date:01.10.2014
Decision: Application received from RLA, Bangalore and will be forwarded to D/o C&PC in due course.				

35	Case No.:6/21/87-ALC1/2014	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00159/AM15/	RLA File :05/24/040/00149/AM15/	Lic.No/Date:0510389658 11.07.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

36	Case No.:8/21/87-ALC1/2014	Party Name:WELBROS FOAM INDUSTRIES	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
	HQ File :01/87/050/00161/AM15/	RLA File :05/24/040/00163/AM15/	Lic.No/Date:0510389662 11.07.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to DIPP on 19.08.2014. Comments awaited from DIPP.				

राय चरण शीणा/R. C. MEENA
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 Udyog Bhawan, New Delhi-11

	Case No.: 30/21/87-ALC1/2014	Party Name: ARMOR PLAST LTD.,	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
37	HQ File :01/87/050/00183/AM15/	RLA File :07/24/040/00143/AM15/	Lic.No/Date:0710105730 14.07.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.: 1/18/87-ALC1/2014	Party Name: SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
38	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	Defer Date:24.09.2014
Decision: RLA, Mumbai and firm have been requested through letter dated 14.08.2014 to furnish application expeditiously. Application awaited from RLA, Mumbai and firm.				

	Case No.: 1/24/87-ALC1/2014	Party Name: WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
39	HQ File :01/87/050/00211/AM15/	RLA File :02/24/040/00071/AM15/	Lic.No/Date:0210204514 17.07.2014	Defer Date:01.10.2014
Decision: Application received from RLA, Kolkata and will be forwarded to D/o C&PC in due course.				

	Case No.: 3/18/87-ALC1/2014	Party Name: EASTMAN RECLAMATIONS	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
40	HQ File :01/87/050/00146/AM15/	RLA File :30/24/040/00018/AM15/	Lic.No/Date:3010103032 18.07.2014	Defer Date:24.09.2014
Decision: RLA, Ludhiana and firm have been requested through letter dated 14.08.2014 to furnish application expeditiously. Application awaited from RLA, Ludhiana and firm.				

	Case No.: 4/24/87-ALC1/2014	Party Name: POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date: 24/87-ALC1/2014 10.09.2014	Status: Deferred
41	HQ File :01/87/050/00214/AM15/	RLA File :34/24/040/00074/AM15/	Lic.No/Date:3410040384 21.07.2014	Defer Date:01.10.2014
Decision: Application received from RLA, Baroda and will be forwarded to D/o C&PC in due course.				


 रम चरण मेणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
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 Udyog Bhawan, New Delhi-11

	Case No.: 27/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
42	HQ File :01/87/050/00180/AM15/	RLA File :08/24/040/00163/AM15/	Lic.No/Date:0810132797 23.07.2014	Defer Date:24.09.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.: 1/20/87-ALC1/2014	Party Name:AAKASH PLASTOPACK PVT.LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
43	HQ File :01/87/050/00153/AM15/	RLA File :52/24/040/00022/AM15/	Lic.No/Date:5210041175 30.07.2014	Defer Date:24.09.2014
Decision: RLA, Surat and firm have been requested through letter dated 14.08.2014 to furnish application expeditiously. Application awaited from RLA, Surat and firm.				

	Case No.: 5/24/87-ALC1/2014	Party Name:K.K. NAG LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
44	HQ File :01/87/050/00215/AM15/	RLA File :07/24/040/00200/AM15/	Lic.No/Date:0710106613 03.09.2014	Defer Date:01.10.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

	Case No.: 6/24/87-ALC1/2014	Party Name:K.K. NAG LTD.,	Meet No/Date:24/87-ALC1/2014 10.09.2014	Status: Deferred
45	HQ File :01/87/050/00216/AM15/	RLA File :07/24/040/00199/AM15/	Lic.No/Date:0710106618 03.09.2014	Defer Date:01.10.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.

(Signature)
R. C. MEENA
Dy. Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
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